

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/916/2025	SUBALA SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	POLASARA PS /313 /2022 (//	AOR20220001631C202500007
2	D-BLAPL/919/2025	ANUPAMA MOHAPATRA @ARUPAMA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	DELANGA /61 /2024 (//	AOR20220000014C202500001
3	D-BLAPL/920/2025	DANIS KHAN @ DANISH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /143 /2024 (//	
4	D-BLAPL/922/2025 BLAPL/348/2025	RAMA CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	AUL /706 /2024 J.M.F.C,AUL(Kendrapara) GR/0001135/2024	
5	D-BLAPL/925/2025 BLAPL/351/2025	TIKI @ CHANDAN MALIK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	AUL /688 /2024 J.M.F.C,AUL(Kendrapara) GR/0001103/2024	
6	D-BLAPL/929/2025	RITESH @ CHOWHAN JENA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BAIDYANATHPUR /567 /2024 (//	AOD20240000806C202500004
7	D-BLAPL/930/2025	MARKANDA BAG VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 (//	
8	D-BLAPL/932/2025	BALARAM KANUNGO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /122 /2023 (//	AOD20240000362C202500004
9	D-BLAPL/935/2025	PACHA SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GAISILET /132 /2024 (//	AOR20220003344C202500001
10	D-BLAPL/936/2025	DEBA KHILLA @ DEBENDRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /488 /2023 (//	
11	D-BLAPL/939/2025	TYAGI BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI SADAR /115 /2024 (//	

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12	D-BLAPL/940/2025	NARESH DANSANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BADMAL /374 /2024 () //	
13	D-BLAPL/942/2025	TYAGI BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI TOWN /187 /2024 () //	
14	D-BLAPL/943/2025 BLAPL/338/2025	PABITRA SENAPATI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)	
15	D-BLAPL/946/2025	BIKASH DANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	2(A)CC/0000052/2024 BAUNISUNI /181 /2024 () //	
16	D-BLAPL/951/2025	SIRAPALI @ SIRAPANI BEHERA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	NAYAKOT /143 /2024 () //	
17	D-BLAPL/953/2025	SRIMUKHA BAG VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	KORAPUT VIGILANCE /30 /2024 () //	
18	D-BLAPL/955/2025	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARASINGHPUR /219 /2024 () //	
19	D-BLAPL/962/2025	KAILASH SUNANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /244 /2024 () //	
20	D-BLAPL/963/2025	TAPAN BINDHANI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAGHUNATHPALI /627 /2024 () //	
21	D-BLAPL/964/2025	BABULU TANDI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SECTOR-3 /120 /2024 () //	
22	D-BLAPL/967/2025	SIBA SANKAR KHARA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /132 /2023 () //	
23	D-BLAPL/970/2025	CHINMAYA ROUT @ CHINU	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /580 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/971/2025	ANIRUDHA MANDAL@DINESH	SARBESWAR SAHOO	KOSAGUMUDA /92 /2021	AOD20220004505C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/972/2025	SAHIL KHAN @ SAIDU @ SK. SAHAJUDDIN	AMLAN SHAKTI PAUL	Maitri Vihar PS /547 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/978/2025	CHINMAYA ROUT @ CHINU	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /662 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/979/2025	SATYA PRAKASH @ BUBUN ROUT	SHIB SHANKAR MOHANTY	BHARATPUR PS /641 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/980/2025	SURENDRA SING @ SINGH	DHARMENDRA SETHY	SORO /233 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/982/2025	SURATHA SAHU	MANAS KUMAR CHAND	KEGAON /309 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/984/2025	ARCHANA DEVI	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/987/2025	CHINMAYA ROUT @ CHINU	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /648 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/995/2025	ASHISH KUMAR TANDON	DIBYA PRAKASH MISHRA	JHARSUGUDA /551 /2024	AOR20220002454C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/1000/2025	MAHENDRA BHABASAGAR	TRILOCHAN NANDA	BOUDH /443 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/1003/2025	AKASH CHANDRA JENA @ AKASH CH. TARA	SUBODH KUMAR MOHANTY	JEYPORE MAHILA /216 /2024	
		VS	VS	()	

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35	D-BLAPL/1008/2025	STATE OF ODISHA BHANJA KISHORE JENA@TIKI VS	PRASHANTA KUMAR NAYAK VS	// BONTH /115 /2024 ()	AOD20240000333C202500003
36	D-BLAPL/1009/2025	STATE OF ODISHA TUNA PRADHAN VS	AMIT KUMAR NATH VS	// ANGUL SADAR PS /574 /2024 ()	
37	D-BLAPL/1010/2025	STATE OF ODISHA PRADEEP JENA VS	AMIT KUMAR NATH VS	// ANGUL SADAR PS /591 /2024 ()	
38	D-BLAPL/1011/2025	STATE OF ODISHA DIPU @ GAGAN JENA VS	DIBYAJYOTI SAHOO VS	// NIKIRAI /222 /2024 ()	
39	D-BLAPL/1012/2025	STATE OF ODISHA RANJITA NAHAK VS	SANJIB KUMAR BHANJADEO VS	// KABISURYANAGAR /554 /2024 ()	
40	D-BLAPL/1013/2025	STATE OF ODISHA ROHIT BEHERA @ ROHITA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// KABISURYANAGAR /554 /2024 ()	
41	D-BLAPL/1014/2025	STATE OF ODISHA AKASH MALLICK VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()	
42	D-BLAPL/1015/2025	STATE OF ODISHA RATNAKAR DAS VS	SANJIB KUMAR BHANJADEO VS	// KABISURYANAGAR /81 /2022 ()	
43	D-BLAPL/1017/2025	STATE OF ODISHA NARESH SAHU VS	SOUMIK SPANDAN TRIPATHY VS	// BELPARA /52 /2022 ()	
44	D-BLAPL/1018/2025	STATE OF ODISHA DEBENDRA PARIDA VS	BIBHUTI RANJAN MOHANTY VS	// SINGLA /211 /2024 ()	
45	D-BLAPL/1022/2025	STATE OF ODISHA GOPA RAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// LARAMBA /275 /2024 () //	

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46	D-BLAPL/1028/2025	KARAN SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BRAJARAJNAGAR /364 /2024 () //	
47	D-BLAPL/1032/2025	MINATI PAIKARAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 () //	
48	D-BLAPL/1033/2025	SANJAYA BHANJA @ KUMAR VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 () //	
49	D-BLAPL/1034/2025	RAJANIKANTA PAIKARAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 () //	
50	D-CMAPL/1197/2025	SANYASI PARIDA VS TAHASILDAR, TIHIDI	ADV. VS	// () //	
51	D-CMP/1155/2025	MOHAMMAD NAZIR VS TAHASILDAR SADAR SAMBALPUR	DEO KUMAR AJMERIA VS	// () //	AOR20230000140C202500001
52	D-CMP/1156/2025	BANCHHANIDI ROUT VS ASHAMANI ROUT	PANCHANAN PANIGRAHI VS	// () //	AOD20240000001C202500019
53	D-CMP/1160/2025	G.VIMALA @ ESWARI VS T.K.ANNAPURNA	GOPINATH MISHRA VS	// () //	
54	D-CMP/1161/2025	NIRAKAR NAYAK VS COLLECTOR CUM DIST.MAGISTRATE, KANDHAMAL	DAYANIDHI MISHRA VS	// () //	
55	D-CMP/1188/2025	MAHESWAR TRIPATHY VS JASODA TRIPATHY	PRASANTA KUMAR SATAPATHY VS	// () //	
56	D-CMP/1202/2025	SABITRI BEHERA VS SANTILATA DAS	NIRANJAN LENKA VS	// () //	
57	D-CMP/1218/2025	M.VENKET RAO	NITYANANDA BEHURIA	//	

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		VS	VS	()	
		V.RATNAKUMARI		//	
58	D-CMP/1222/2025	SABITRI MALLICK	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
		DEVARAJ PRADHAN		//	
59	D-CONTC/1226/2025	ACHYUTANANDA MISHRA	RAJIB RATH	//	
		VS	VS	()	
		DEORANJAN KUMAR SINGH,IAS		//	
60	D-CONTC/1228/2025	MACHHUA HO	ADV.	//	
		VS	VS	()	
		SANJEEV KUMAR MISHRA,IAS		//	
61	D-CRLA/968/2025	PRAKASH RAJGANDHA	SOUMYA RANJAN DAS	RAIBAGA /81 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLA/990/2025	AMIYA CHAKRA @ AMIYA KUMAR CHAKRA	BHABANI SANKAR MISHRA	BANKI /391 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLA/993/2025	MANA CHALLAN	PVS NANAJI ACHARY	JEYPORE MAHILA /56 /2016	AOR20220000211C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLA/1005/2025	PADMALOCHAN DALEI	MANAS KUMAR CHAND	OUPADA /48 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLA/1006/2025	JAYANTI DALEI	MANAS KUMAR CHAND	OUPADA /48 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLA/1007/2025	SILU NAIK	MANORANJAN ACHARYA	ODAGAON /128 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLA/1016/2025	BISWAJIT RAY @ PINTU TADA	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /83 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLA/1030/2025	ALOK TURUF	PVS NANAJI ACHARY	SUNABEDA /72 /2020	AOR20220000211C202500005
		VS	VS	()	

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69	D-CRLMC/914/2025	STATE OF ODISHA SUBHAM@RITESH JOSHI VS	SWARAJ PATEL VS	// SUNDARGARH TOWN /159 /2023 ()	AOR20220000246C202500001
70	D-CRLMC/927/2025	STATE OF ODISHA RAJA@NIHAR RANJAN PANIGRAHI VS	BIJAYA KUMAR BEHERA 1 VS	// SINAPALI /24 /2012 ()	
71	D-CRLMC/934/2025	STATE OF ODISHA SUMAN ROURAY VS	RAJKISHORE SWAIN VS	// BARANGA /333 /2024 ()	
72	D-CRLMC/941/2025	STATE OF ODISHA PAPU BISWAL VS	BIBHUTI RANJAN MOHANTY VS	// PARADEEP /258 /2014 ()	
73	D-CRLMC/954/2025	STATE OF ODISHA SUSANTA BEHERA VS	RAJENDRA KUMAR PRADHAN VS	// NARASINGHPUR /160 /2014 ()	
74	D-CRLMC/958/2025	STATE OF ODISHA KASHINATH HANSDAH VS	KULDEEP MOHANTY VS	// BADAMPAHAD /66 /2013 ()	AOD20240000012C202500004
75	D-CRLMC/960/2025	STATE OF ODISHA PABITRA NAYAK@NAIK VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500008
76	D-CRLMC/969/2025	STATE OF ODISHA REJITI RAMARAJU MD. NADIM NIRBAN VS	UMA SHANKAR PATEL VS	// // RAJGANGPUR /250 /2024 ()	AOR20220000263C202500006
77	D-CRLMC/986/2025	STATE OF ODISHA SUNIL @ SOUMYA RANJAN SAHU @ SOUMYA RANJAN MISHRA VS	JASSHIKO RANJAN MISHRA VS	// // CHOUWAR /13 /2018 ()	
78	D-CRLMC/988/2025	STATE OF ODISHA DEBDEEP PANDA@DEBJEET PANDA VS	BHABANI SANKAR MISHRA VS	// // DHAMNAGAR /101 /2020 ()	
79	D-CRLMC/998/2025	STATE OF ODISHA SANTOSH @ SAGAR PANDA VS	ASHWARIYA DASH VS	// // RANPUR /67 /2018 ()	AOR20220001665C202500001
		STATE OF ODISHA		//	

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80	D-CRLMC/1002/2025	SOUMYA RANJAN BEURA VS STATE OF ODISHA	BIDYADHAR MANSING VS	NADANAKANAN P.S. /25 /2024 () //	
81	D-CRLMC/1019/2025	GAJENDRA BEHERA VS EXECUTIVE ENGINEER (ELECT.) TPCODL, PURI	BASUDEV BARIK VS	//0 () //	
82	D-CRLMC/1020/2025	SARADA PRASAD DASH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /204 /2021 () //	
83	D-CRLMC/1027/2025	KESHAB BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /97 /2022 () //	
84	D-CRLMP/981/2025	MAHESWAR PATRA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //	
85	D-CRLMP/983/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //	
86	D-CRLMP/1001/2025	SHASHIKANTA MAJHI VS STATE OF ODISHA	DEBASNAN DAS VS	//0 () //	
87	D-FAO/1200/2025	D.M.,ORIENTAL INSURANCE CO .LTD.,KHURDA VS RASMI RANJAN JENA	PRASANTA KUMAR MAHALI VS	// () //	
88	D-MACA/1186/2025	SHANTIMANI SUNA VS BIDYADHAR PANIGRAHI	DHANANJAYA MUND VS	// () //	
89	D-MACA/1196/2025	ORIENTAL INSURANCE CO. LTD.,BALANGIR VS SOBHA JAL	RIMJHIMBALA PATI VS	// () //	
90	D-RPFAM/1157/2025	BADRINATH SAHU VS MONIKA PATHY	SISIR KUMAR PATNAIK VS	// () //	AOR20220000501C202500002
91	D-RPFAM/1158/2025	BADRINATH SAHU	SISIR KUMAR PATNAIK	//	AOR20220000501C202500003

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		VS	VS	()	
92	D-RPFAM/1174/2025	MONIKA PATHY CHAPALA MANDALA	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	()	
93	D-RSA/1203/2025	PARIMAL MANDAL ABHISEK CHOUDHURY	DEBAKANTA MOHANTY	//	
		VS	VS	()	
94	D-RSA/1212/2025	VIDYA SAGAR JAIN RUKMINI PRADHAN @ PALLAI	SUSHANT KUMAR PRADHAN	//	
		VS	VS	()	
95	D-TRPCRL/974/2025	STATE OF ODISHA SIBA NARAYAN	ASHOK KUMAR BEHERA	//0	
		VS	VS	()	
96	D-WA/1144/2025	RAJALAXMI PANDA STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	//	LOD20240000194C202500024
		VS	VS	()	
97	D-WA/1145/2025	PUSPANJALI BHITRIA STATE OF ODISHA	AISHWARYA DASH, A.S.C.	//	LOD20240000172C202500022
		VS	VS	()	
98	D-WA/1146/2025	SUDHAKAR JALLY STATE OF ODISHA	PRABIR KUMAR RAY, A.G.A.	//	LOD20240000200C202500021
		VS	VS	()	
99	D-WA/1147/2025	SUPRIYA KAR STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202500019
		VS	VS	()	
100	D-WA/1148/2025	JYOTIRMAY DAS STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202500022
		VS	VS	()	
101	D-WA/1149/2025	DILIP KUMAR KISAN STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	//	LOD20240000172C202500021
		VS	VS	()	
102	D-WA/1150/2025	SATYAJIT BEHERA STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202500020
		VS	VS	()	

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103	D-WA/1151/2025	PRIYABRATA MOHANTY STATE OF ODISHA VS	SIDHARTH PRASAD DAS,A.S.C VS	// // ()	LOD20240000172C202500018
104	D-WA/1152/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, JAMURDA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202500019
105	D-WA/1153/2025	GOPABANDHU SAHU STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500021
106	D-WA/1154/2025	RADHAKANTA BHUE STATE OF ODISHA VS	SATYABRATA MOHANTY,A.G.A VS	// // ()	LOD20240000200C202500020
107	D-WA/1172/2025	RIYANKA MALIK STATE OF ODISHA VS	SARBESWAR BEHERA, A.G.A. VS	// // ()	LOD20240000172C202500023
108	D-WA/1179/2025	BALARAM PALA STATE OF ODISHA VS	JATESWAR NAYAK, A.G.A. VS	// // ()	LOD20240000200C202500022
109	D-WA/1183/2025	ADIKANDA DEY STATE OF ODISHA VS	SURYA NARAYAN PATTNAIK, A.G.A. VS	// // ()	LOD20240000194C202500026
110	D-WA/1190/2025	SUBASH CHANDRA BAL CHAIRMAN,ODISHA GRAMYA BANK,KHURDA VS	KAILASH CHANDRA KANUNGO VS	// // ()	
111	D-WA/1191/2025	ODISHA GRAMYA BANK KARMACHARI SANGHA, BBSR STATE OF ODISHA VS	UMESH CHANDRA BEHURA,A.G.A VS	// // ()	LOD20240000194C202500025
112	D-WA/1204/2025	SNEHALATA JENA STATE OF ODISHA VS	SONAK MISHRA,A.S.C VS	// // ()	LOD20240000200C202500023
113	D-WA/1234/2025	ANSUMAN BHOI PRAMILA MADKAMI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// // () //	

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114	D-WA/1235/2025	STATE OF ODISHA VS TARASHANKAR MOHAPATRA	AISWARYA DASH,A.S.C VS TARASHANKAR MOHAPATRA	// 0 //	LOD20240000194C202500027
115	D-WA/1236/2025	STATE OF ODISHA VS SAROJ KUMAR PRADHAN	DEBARANJAN MOHAPATRA,A.G.A VS SAROJ KUMAR PRADHAN	// 0 //	LOD20240000172C202500024
116	D-WA/1237/2025	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	ARNAV BEHERA VS STATE OF ODISHA	// 0 //	
117	D-WA/1241/2025	STATE OF ODISHA VS PRATAP CHANDRA PADHY	AISHWARYA DASH, A.S.C. VS PRATAP CHANDRA PADHY	// 0 //	LOD20240000172C202500025
118	D-WP(C)/1143/2025	GUNARAM SOY VS STATE OF ODISHA	SWAPNIL ROY VS STATE OF ODISHA	// 0 //	AOR20220001600C202500003
119	D-WP(C)/1159/2025	SUSHILA SAHU VS STATE OF ODISHA	LALIT SAHU VS STATE OF ODISHA	// 0 //	
120	D-WP(C)/1162/2025	DILIP ROUT VS STATE OF ORISSA	JYOTIRMOY MOHAPATRA VS STATE OF ORISSA	// 0 //	
121	D-WP(C)/1163/2025	ROYAL SECURITY SERVICE, SRIRAM VIHAR, BALASORE VS STATE OF ORISSA	ANIDHI MISHRA VS STATE OF ORISSA	// 0 //	
122	D-WP(C)/1164/2025	SMRITI SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	// 0 //	
123	D-WP(C)/1165/2025	DEVAANSH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	// 0 //	
124	D-WP(C)/1166/2025	SMRITI SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	// 0 //	
125	D-WP(C)/1167/2025	SMRITI SAHU	BIRAJA PRASANNA DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/1168/2025	DEVAANSH SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/1169/2025	M/S. NATIONAL TRADING CO., SAMBALPUR	BHABANI PRASAD MOHANTY	//	
	WP(C)/1068/2025	VS	VS	0	
		THE COMNR OF CT AND GST, CUTTACK		//	
128	D-WP(C)/1170/2025	KAPIL MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/1171/2025	SIB CHARAN BADAIAK	ABHISHEK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/1173/2025	CHINTAMANI PUHAN	PRAMOD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/1175/2025	DIVINE UNIVERSITY SATSANG COMMON PLATFORM	MOHANKRANATHY	//	
	WP(C)/1103/2025	VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/1176/2025	SIRIDI ANIL KUMAR DORA	SOMNATH PATNAIK	//	
		VS	VS	0	
		MINISTRY OF PETROLEUM AND NATURAL GAS		//	
133	D-WP(C)/1177/2025	SALIM LASKAR	SANKARACHARYA CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/1178/2025	USHARANI JENA	BISWAJIT PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/1180/2025	LAXMI NARAYAN MOHANTY	DURGA PRASANNA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/1181/2025	JHUNU SATAPATHY	ASHOK KUMAR PRADHAN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/1182/2025	DUKHISHYAM SATPATHY HEMA SAHU VS PRAVAMANI SAHU	ASHOK KUMAR PRADHAN VS	// // 0 //	
138	D-WP(C)/1184/2025 WP(C)/1057/2025	DIBAKAR NATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //	
139	D-WP(C)/1185/2025	SABITRI JENA VS THE SR. BRANCH MANAGER, LIC OF INDIA, CAB 477, CUTTACK	SATYAPURNA PANDA VS	// // 0 //	
140	D-WP(C)/1187/2025	M/S. DWARAKA RESORTS PVT. LTD., BUXIBAZAR, CUTTACK VS STATE OF ORISSA	SATYAJIT RANJAN MOHANTY VS	// // 0 //	
141	D-WP(C)/1189/2025	BISWABHUSAN SWAIN VS STATE OF ODISHA	MANORANJAN PADHI VS	// // 0 //	
142	D-WP(C)/1192/2025	SUMITRA MAJHI VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// // 0 //	
143	D-WP(C)/1193/2025	PADMACHARAN SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// // 0 //	
144	D-WP(C)/1194/2025	TRIPATHY NAIK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// // 0 //	
145	D-WP(C)/1195/2025	TAPASWAINI PATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0 //	
146	D-WP(C)/1198/2025	SARASWATI MAHAKUD VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0 //	
147	D-WP(C)/1199/2025	M/S. TOTALWAY LOGISTICS AND INFRASTRUCTURE VS UNION OF INDIA	ABHINAV KUNDABBSISH VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/1201/2025	GURUDEV DIP VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
149	D-WP(C)/1205/2025	HRUSHIKESH BABU VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
150	D-WP(C)/1206/2025	SEBATI BISHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
151	D-WP(C)/1207/2025	MANGULA MISHRA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
152	D-WP(C)/1208/2025	A.O., CANARA BANK, REGIONAL OFFICE-II, CUTTACK VS COLLECTOR AND D.M. CUTTACK	SHOK KUMAR BEHERA VS	// 0 //	
153	D-WP(C)/1209/2025	SARJAN DIP VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
154	D-WP(C)/1210/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
155	D-WP(C)/1211/2025	RADHARANI SATAPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
156	D-WP(C)/1213/2025	NILAMANI PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
157	D-WP(C)/1214/2025	SUDHAKAR DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
158	D-WP(C)/1215/2025	BINAPANI TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
159	D-WP(C)/1216/2025	SHAILESH KUMAR TIWARI	KANANBALA ROY CHOUDHURY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/1217/2025	THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI KALPATARU SAHOO	RANJIT SAMAL	//	
		VS	VS	()	
161	D-WP(C)/1219/2025	STATE OF ODISHA ALOK KUMAR PANIGRAHI	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
162	D-WP(C)/1220/2025	STATE OF ODISHA PARADIP PORT STEVEDORES ASSOCIATION	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500005
		VS	VS	()	
163	D-WP(C)/1221/2025	COMMISSIONER OF INCOME TAX,(EXEMPTION),HYDERABAD NIHARIKA BISWAL	DEBAKANTA MOHANTY	//	
		VS	VS	()	
164	D-WP(C)/1223/2025	PARTHASARATHI SAMAL NITYANANDA MOHAPATRA	PRATIK DASH	//	
		VS	VS	()	
165	D-WP(C)/1224/2025 WP(C)/1114/2025	THE MANAGEMENT COMMITTEE, SARASWATI VIDYA MANDIR, NALCO TOWNSHIP, KORAPUT MAHAVEER DRHURY	SANJIBANI MISHRA	//	
		VS	VS	()	
166	D-WP(C)/1225/2025	STATE OF ODISHA M/S ORISSA STEVEDORES LTD	KAJAL SAHOO	//	
		VS	VS	()	
167	D-WP(C)/1227/2025	NATIONAL FACELESS ASSESSMENT CENTRE KAMDEV SAMAL	NIRANJAN BISWAL	//	
		VS	VS	()	
168	D-WP(C)/1229/2025	STATE OF ODISHA JAGABANDHU JENA	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500010
		VS	VS	()	
169	D-WP(C)/1230/2025	STATE OF ODISHA PRADEEP KUMAR MOHANTY	NIRANJAN BISWAL	//	
		VS	VS	()	
170	D-WP(C)/1231/2025	ADDL. CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, BBSR SIBAPRASAD PARIDA @ MAHESH KUMAR PARIDA	NIROD KUMAR SAHU	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/1232/2025	STATE OF ODISHA SURESH PRADHAN VS	DILLIP KUMAR RAY VS	// // ()	
172	D-WP(C)/1233/2025	STATE OF ODISHA SODI BHIMA RAO VS	PAMI RATH VS	// // ()	
173	D-WP(C)/1238/2025	STATE OF ODISHA BABISRI MUDULI VS	SATYA PURNA PANDA VS	// // ()	
174	D-WP(C)/1239/2025	STATE OF ODISHA AJIT KUMAR PRADHAN VS	ALOK KUMAR MOHAPATRA VS	// // ()	
175	D-WP(C)/1240/2025	MANAGEMENT NALCO LTD SINDHU SAGAR DANDIA VS	ALOK KUMAR MOHAPATRA VS	// // ()	
176	D-WP(C)/1242/2025	MANAGEMENT NALCO LTD, BBSR ACHYUTANANDA PRADHAN VS	DURGESH NARAYAN RATH VS	// // ()	
177	D-ABLAPL/915/2025	STATE OF ORISSA KUNI DEHURI VS	OM PRAKASH SARAN VS	// // ()	AOR20220000371C202500012
178	D-ABLAPL/917/2025	STATE OF ODISHA RAJ YADAV VS	PRADIP MOHANTY VS	// // ()	AOR20220000250C202500005
179	D-ABLAPL/918/2025	STATE OF ODISHA ALIPH KUMAR DAS@ALIF KUMAR DAS VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500007
180	D-ABLAPL/921/2025	STATE OF ODISHA PRAMOD DALEI VS	JYOTIKANT MAHAPATRA VS	// // ()	AOD20240000001C202500020
181	D-ABLAPL/923/2025	STATE OF ODISHA SOUMYA RANJAN SAHOO @ MUNA VS	AMITAV DAS VS	// // ()	BADAMBADI /401 /2023
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/924/2025	BITTU SARKAR VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	JAGATSINGPUR /958 /2024 () //	
183	D-ABLAPL/926/2025 ABLAPL/381/2025	RASHMI RATHI VS STATE OF ODISHA	DEBA KUMAR RATH VS	//0 () //	
184	D-ABLAPL/928/2025	DIBYA ROHIDAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BARGAON /4 /2025 () //	
185	D-ABLAPL/931/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /294 /2024 () //	
186	D-ABLAPL/933/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /299 /2024 () //	
187	D-ABLAPL/937/2025	ASMILA @ ASALAM KHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /12 /2025 () //	
188	D-ABLAPL/938/2025	RAMAKANTA MALLIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SORO /1080 /2024 () //	
189	D-ABLAPL/944/2025	SANTOSH BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /136 /2024 () //	
190	D-ABLAPL/945/2025	MANTU SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /136 /2024 () //	
191	D-ABLAPL/947/2025	LITU SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /57 /2024 () //	
192	D-ABLAPL/948/2025	KRUSHNA CHANDRA PRUSTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BALIANTA P.S. /637 /2024 () //	
193	D-ABLAPL/949/2025	BISHNU BEHERA @ BISHNU PRASAD BEHERA	BIRAJA PRASAD NANDA	TALCHER TOWN /558 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/950/2025	SANTOSH NAYAK	HAREKRUSHNA MALIK	Tantiapal Marine /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/952/2025	SURENDRA KUMAR PATRA	ANAND PRAKASH DAS	GOBINDAPUR /244 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/956/2025	RAJIB @ RAJIB BEHERA	JULU KHANSAMA	AINTHAPALI /407 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/957/2025	RANI PANDA @ PUSPALATA PANDA	SABYASACHI MISHRA	MAHILA P.S.(BBSR) /161 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/959/2025	SIDHANTA BEHERA	SABYASACHI MISHRA	JATNI P.S. /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/961/2025	DIPAK BEHERA	ABHINANDAN PRADHAN	KANAS /279 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/965/2025	PRASANTA KUMAR BRAHMA MOHAPATRA	AVIJIT PATNAIK	LAXMISAGAR P.S. /399 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/966/2025	PRASANT DAS @ PRASANT MALLIK	AMULYA RATNA PANDA	DHARMASALA /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/973/2025	FAKIRA SAHANI	DEEPAK KU SAHOO	RAJNAGAR /45 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/975/2025	FAKIRA SAHANI	DEEPAK KU SAHOO	RAJNAGAR /31 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/976/2025	JITU RANJAN DAS	DEEPAK KU SAHOO	DERABIS /170 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/977/2025	STATE OF ODISHA KISHAN AGARWAL VS	SUBHAM SHARMA VS	// RAJGANGPUR /15 /2025 ()	
206	D-ABLAPL/985/2025	STATE OF ODISHA SIBU PATRA @ NIRANJAN PATRA @ NIRANJAN KUMAR PATRA	MALATI PAUL VS	// BARKOTE /518 /2024 ()	
207	D-ABLAPL/989/2025	STATE OF ODISHA PINTU NATH @ PINTU	DIPTIREKHA NANDA VS	// KUJANGA /470 /2024 ()	
208	D-ABLAPL/991/2025	STATE OF ODISHA SABITRI DUTTA VS	PRASANT KUMAR BARIK VS	// / 0 ()	
209	D-ABLAPL/992/2025	STATE OF ODISHA ARJUN @ ARJUN BEHERA @ LOKANATH BEHERA	RABI NARAYAN MOHANTY VS	// AIRPORT /2 /2025 ()	
210	D-ABLAPL/994/2025	STATE OF ODISHA SARVAN KUMAR @ SARVAN KUMAR RAY VS	BIJAYA KUMAR RAGADA VS	// BADMAL /341 /2024 ()	
211	D-ABLAPL/996/2025	STATE OF ODISHA VIKASH BADHAN VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /715 /2024 ()	
212	D-ABLAPL/997/2025	STATE OF ODISHA KAILASH CHANDRA PRADHAN VS	SURYA NARAYAN MISHRA VS	// RAMACHANDI /98 /2024 ()	
213	D-ABLAPL/999/2025	STATE OF ODISHA SOUMYAJEET PRADHAN VS	SUKANTA KUMAR NAYAK VS	// BHARATPUR PS /9 /2025 ()	
214	D-ABLAPL/1004/2025	STATE OF ODISHA SAROJ SAMAL @ MANTU VS	BIJAY KUMAR BEHERA VS	// AIRPORT /2 /2025 ()	
215	D-ABLAPL/1021/2025	STATE OF ODISHA SRIDHARA MUDULI @ SRIDHAR MUDULI VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /206 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/1023/2025	PRAKASH CHANDRA PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /152 /2024 () //	
217	D-ABLAPL/1024/2025	SIBAJI NANDA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	JAGANNATHA PRASAD /460 /2024 () //	
218	D-ABLAPL/1025/2025	LALIT MAJHI VS STATE OF ODISHA	SK. ZAFARULLA VS	LATHOR /59 /2024 () //	
219	D-ABLAPL/1026/2025	BISHNU BAG VS STATE OF ODISHA	SK. ZAFARULLA VS	LATHOR /59 /2024 () //	
220	D-ABLAPL/1029/2025	AAUAT SINGH @ AYUT SINGH VS STATE OF ODISHA	PRADIP MOHANTY VS	SUNDARGARH TOWN /386 /2024 () //	
221	D-ABLAPL/1031/2025	ARABINDA PARIDA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	JODAPADAR /118 /2015 () //	AOD20240000645C202500001

ORISSA HIGH COURT

MISC CASES FILED on :09/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/54403/2024 ARBA/1/2025	TATA PROJECTS LTD., UTTAR PRADESH MP	BIKASH MOHANTY	1/2025
2	D-SAO/14/2023 SAO/14/2023	BASUDEV MISHRA MP	SANDEEP RATH	3/2025
3	D-TRPCRL/974/2025 TRPCRL/ /	SIBA NARAYAN MP	ASHOK KUMAR BEHERA	3/2025
4	D-CRP/51756/2024 CRP/ /	ANUP KUMAR MOHANTY MP	PRABIR KUMAR RAY	3/2025
5	D-CRLLP/39343/2024 CRLLP/ /	JHARANA SAHOO MP	HRUDANANDA MOHAPATRA	3/2025
6	D-TRPCRL/35386/2024 TRPCRL/1/2025	VICTIM MP	DR. BINODA KUMAR MISHRA	4/2025
7	D-RVWPET/51541/2024 RVWPET/ /	SASMITA SAHOO MP	S.RATH	9/2025
8	D-CMAPL/51567/2024 CMAPL/ /	KIRTAN BEHERA MP	ADV.	13/2025
9	D-CRLMP/39179/2024 CRLMP/33/2025	ALOK PATTNAIK MP	HIMANSU SEKHAR SATAPATHY	13/2025
10	D-CONTC/54570/2024 CONTC/93/2025	PADMA CHARAN SAHOO MP	AMIT KUMAR NATH	13/2025
11	D-CONTC/4010/2023 CONTC/4010/2023	SARADA PRASAD ROU TRAY MP		14/2025
12	D-CMAPL/53211/2024 CMAPL/ /	GENERAL SECY., PURI GRAMYA BANK WORKERS UNION MP		14/2025
13	D-CMAPL/54145/2024 CMAPL/10/2025	PREMANANDA SAHOO MP	LAXMIKANTA MOHANTY	15/2025
14	D-MATA/20/2025 MATA/ /	KHITISH MAHANTA MP	PURNA CHANDRA MISHRA	16/2025
15	D-MATA/53659/2024 MATA/ /	SUKANTA KUMAR MOHARANA MP	PRAFULLA KUMAR LENKA	17/2025
16	D-CRLREV/37821/2024 CRLREV/ /	BISWANATH SAHOO MP	LAXMIDHAR DASH	20/2025
17	D-CRLREV/352/2021 CRLREV/352/2021	BRUNDABAN SAHU MP	GADADHAR SAHOO	21/2025
18	D-FAO/202/2020 FAO/202/2020	M.C. OF DAISING (M.E.) SCHOOL MP	MAHENDRA KUMAR SAHOO	22/2025
19	D-RPFAM/1174/2025 RPFAM/ /	CHAPALA MANDALA MP	RAJIB LOCHAN PATTNAIK	22/2025
20	D-FAO/1200/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO .LTD.,KHURDA MP	PRESANTA KUMAR MAHALI	23/2025
21	D-RPFAM/1158/2025 RPFAM/ /	BADRINATH SAHU MP	SISIR KUMAR PATNAIK	23/2025
22	D-RPFAM/1157/2025 RPFAM/ /	BADRINATH SAHU MP	SISIR KUMAR PATNAIK	24/2025
23	D-BLAPL/8669/2024 BLAPL/3093/2024	DEVIDUTTA PANIGRAHI MP	BHABANI SHANKAR RAYAGURU, JAGANATH PATNAIK(Sr Adv)	34/2025
24	D-BLAPL/31729/2024 BLAPL/10721/2024	GANGADHAR SAHOO MP		35/2025
25	D-BLAPL/35393/2024 BLAPL/11897/2024	MALAY DEEP MP	TUKUNA KUMAR MISHRA	36/2025
26	D-BLAPL/1017/2025	NARESH SAHU	SOUMIK SPANDAN TRIPATHY	

27	BLAPL/ / D-CMP/1161/2025 CMP/ /	MP NIRAKAR NAYAK MP	DAYANIDHI MISHRA	37/2025
28	D-CMP/1156/2025 CMP/ /	BANCHHANIDI ROUT MP	PANCHANAN PANIGRAHI	52/2025
29	D-RSA/205/2013 RSA/205/2013	PRAMOD KU.DALAI MP	M/S.SAMARENDRA MOHANTY	53/2025
30	D-CMP/52642/2024 CMP/33/2025	MAMATA MISHRA MP	AMITAV TRIPATHY	54/2025
31	D-CMP/54902/2024 CMP/11/2025	JSW ENERGY UTKAL LTD., TELANGANA MP	NIKHILESH BARIK	55/2025
32	D-RSA/56/2013 RSA/56/2013	NABIN CH.NAYAK MP	M/S.PRAFULLA CH.BISWAL	55/2025
33	D-CMP/1202/2025 CMP/ /	SABITRI BEHERA MP	NIRANJAN LENKA	56/2025
34	D-RSA/57/2013 RSA/57/2013	NABIN CH.NAYAK MP	M/S.PRAFULLA CH.BISWAL	56/2025
35	D-RSA/1212/2025 RSA/ /	RUKMINI PRADHAN @ PALLAI MP	SUSHANT KUMAR PRADHAN	57/2025
36	D-CMP/1218/2025 CMP/ /	M.VENKET RAO MP	NITYANANDA BEHURIA	57/2025
37	D-CMP/1222/2025 CMP/ /	SABITRI MALLICK MP	HRUDANANDA MOHAPATRA	58/2025
38	D-CMP/53667/2024 CMP/34/2025	LAXMIMANI BHAKTA MP	MAHESWAR MOHANTY	59/2025
39	D-CMP/1161/2025 CMP/ /	NIRAKAR NAYAK MP	DAYANIDHI MISHRA	60/2025
40	D-ABLAPL/36336/2024 ABLAPL/14004/2024	BIJAYA BARIK MP		77/2025
41	D-ABLAPL/38148/2024 ABLAPL/14643/2024	SUBHAM PATNAIK MP		78/2025
42	D-ABLAPL/38413/2024 ABLAPL/14741/2024	DHANMAT BAG MP		79/2025
43	D-ABLAPL/10110/2019 ABLAPL/10110/2019	BIBHU RANJAN PATRA @ BIBHUNA MP		80/2025
44	D-ABLAPL/34443/2024 ABLAPL/13052/2024	SUMAN BARIK MP	SURYAKANTA DASMOHAPATRA	81/2025
45	D-ABLAPL/34766/2024 ABLAPL/13206/2024	TARUN KUMAR SHAOO MP		82/2025
46	D-ABLAPL/35831/2024 ABLAPL/13629/2024	TARUN KUMAR SAHOO MP		83/2025
47	D-ABLAPL/19652/2024 ABLAPL/7030/2024	SURENDRA NAYAK MP		84/2025
48	D-ABLAPL/25761/2024 ABLAPL/9487/2024	ADITYA PRASAD SAHU MP		85/2025
49	D-ABLAPL/32680/2024 ABLAPL/12290/2024	BALAKRUSHNA SWAIN MP	BIKRAM KUMAR NAYAK	86/2025
50	D-ABLAPL/32680/2024 ABLAPL/12290/2024	BALAKRUSHNA SWAIN MP	BIKRAM KUMAR NAYAK	87/2025
51	D-ABLAPL/39071/2024 ABLAPL/15015/2024	T.ANIL MP		88/2025
52	D-CRLMC/39441/2024 CRLMC/103/2025	BIJAYA KUMAR PARIDA MP	DEEPAK KU SAHOO	113/2025
53	D-CRLMC/33013/2024 CRLMC/4213/2024	SIBA SHANKAR DASH @ SIVA @ PINTU MP	HARIPAD MOHANTY	114/2025
54	D-CRLMC/960/2025 CRLMC/ /	PABITRA NAYAK@NAIK MP	SOUBHAGYA KUMAR DASH	115/2025
55	D-CRLMC/25272/2024 CRLMC/3555/2024	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	116/2025
56	D-CRLMC/988/2025 CRLMC/ /	DEBDEEP PANDA@DEBJEET PANDA MP	BHABANI SANKAR MISHRA	117/2025
57	D-CRLMC/3681/2023 CRLMC/3681/2023	PREMANANDA JENA MP	BIJAYA KUMAR RAGADA	118/2025

58	D-CRLMC/1002/2025 CRLMC/ /	SOUMYA RANJAN BEURA MP	BIDYADHAR MANSING	119/2025
59	D-CRLMC/1002/2025 CRLMC/ /	SOUMYA RANJAN BEURA MP	BIDYADHAR MANSING	120/2025
60	D-CRLMC/998/2025 CRLMC/ /	SANTOSH @ SAGAR PANDA MP	ASHWARIYA DASH	121/2025
61	D-CRLA/807/2025 CRLA/ /	DURGA CHARAN PANDA MP	SURYASNATA MOHAPATRA	137/2025
62	D-CRLA/807/2025 CRLA/ /	DURGA CHARAN PANDA MP	SURYASNATA MOHAPATRA	138/2025
63	D-CRLA/807/2025 CRLA/ /	DURGA CHARAN PANDA MP	SURYASNATA MOHAPATRA	139/2025
64	D-CRLA/38754/2024 CRLA/ /	PURNA CHANDRA SWAIN MP	JUGALA KISHORE PANDA	140/2025
65	D-CRLA/1015/2023 CRLA/1015/2023	BULU@SUBASH BEHERA MP	MANAS KUMAR CHAND	141/2025
66	D-CRLA/91/2025 CRLA/ /	SOMANATH MAJHI MP	MANORANJAN PADHY	142/2025
67	D-CRLA/528/2015 CRLA/528/2015	RABINDRA MALLICK MP	M/S.DEBASNAN DAS	143/2025
68	D-CRLA/993/2025 CRLA/ /	MANA CHALLAN MP	PVS NANAJI ACHARY	144/2025
69	D-CRLA/993/2025 CRLA/ /	MANA CHALLAN MP	PVS NANAJI ACHARY	145/2025
70	D-CRLA/1005/2025 CRLA/ /	PADMALOCHAN DALEI MP	MANAS KUMAR CHAND	146/2025
71	D-MACA/1186/2025 MACA/ /	SHANTIMANI SUNA MP	DHANANJAYA MUND	147/2025
72	D-CRLA/1006/2025 CRLA/ /	JAYANTI DALEI MP	MANAS KUMAR CHAND	147/2025
73	D-CRLA/1007/2025 CRLA/ /	SILU NAIK MP	MANORANJAN ACHARYA	148/2025
74	D-MACA/304/2018 MACA/304/2018	PRAKASH CH.PRUSTY@PRAKASH PRUSTY MP		148/2025
75	D-MACA/1196/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD.,BALANGIR MP	KRMJHIMBALA PATI	149/2025
76	D-CRLA/1030/2025 CRLA/ /	ALOK TURUF MP	PVS NANAJI ACHARY	149/2025
77	D-MACA/324/2016 MACA/324/2016	NEW INDIA ASSURANCE CO.LTD. MP	M/S.G.P.DUTTA	150/2025
78	D-CRLA/1030/2025 CRLA/ /	ALOK TURUF MP	PVS NANAJI ACHARY	150/2025
79	D-MACA/50580/2024 MACA/35/2025	MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO.,RAJASTHAN MP	SURANVEKICHAND	151/2025
80	D-MACA/50580/2024 MACA/35/2025	MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO.,RAJASTHAN MP	SURANVEKICHAND	152/2025
81	D-MACA/50580/2024 MACA/35/2025	MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO.,RAJASTHAN MP	SURANVEKICHAND	153/2025
82	D-MACA/51818/2024 MACA/44/2025	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM MP	GRANCFIA	154/2025
83	D-MACA/51818/2024 MACA/44/2025	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM MP	GRANCFIA	155/2025
84	D-MACA/51818/2024 MACA/44/2025	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM MP	GRANCFIA	156/2025
85	D-MACA/51818/2024 MACA/44/2025	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM MP	GRANCFIA	157/2025
86	D-MACA/51818/2024 MACA/44/2025	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM MP	GRANCFIA	158/2025
87	D-MACA/51416/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD., SAMBALPUR MP	ADAM ALI KHAN	159/2025
88	D-WA/1151/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DAS,A.S.C	251/2025
89	D-WA/1151/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	

	WA/ /	MP		252/2025
90	D-WA/1144/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	
	WA/ /	MP		253/2025
91	D-WA/1144/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	
	WA/ /	MP		254/2025
92	D-WA/54694/2024	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/42/2025	MP		255/2025
93	D-WA/54694/2024	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/42/2025	MP		256/2025
94	D-WA/54694/2024	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/42/2025	MP		257/2025
95	D-WA/1153/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		258/2025
96	D-WA/1153/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		259/2025
97	D-WA/1145/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	
	WA/ /	MP		260/2025
98	D-WA/1145/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	
	WA/ /	MP		261/2025
99	D-WA/1145/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	
	WA/ /	MP		262/2025
100	D-WA/54698/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/43/2025	MP		263/2025
101	D-WA/54698/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/43/2025	MP		264/2025
102	D-WA/54698/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/43/2025	MP		265/2025
103	D-WA/1154/2025	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	
	WA/ /	MP		266/2025
104	D-WA/1154/2025	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	
	WA/ /	MP		267/2025
105	D-WA/54696/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/44/2025	MP		268/2025
106	D-WA/54696/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/44/2025	MP		269/2025
107	D-WA/1146/2025	STATE OF ODISHA	PRABIR KUMAR RAY, A.G.A.	
	WA/ /	MP		270/2025
108	D-WA/1146/2025	STATE OF ODISHA	PRABIR KUMAR RAY, A.G.A.	
	WA/ /	MP		271/2025
109	D-WA/1147/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		272/2025
110	D-WA/1147/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		273/2025
111	D-WA/54781/2024	SOBHAN KUMAR BANERJEE	MITU KUMAR BISWAL	
	WA/45/2025	MP		274/2025
112	D-WA/54781/2024	SOBHAN KUMAR BANERJEE	MITU KUMAR BISWAL	
	WA/45/2025	MP		275/2025
113	D-WA/54970/2024	RITANJALI SETHI	BAIDHAR SAHOO	
	WA/46/2025	MP		276/2025
114	D-WA/1148/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		277/2025
115	D-WA/1148/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		278/2025
116	D-WA/1149/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	
	WA/ /	MP		279/2025
117	D-WA/1149/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	
	WA/ /	MP		280/2025
118	D-WA/1150/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		281/2025
119	D-WA/1150/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		282/2025
120	D-WA/54812/2024	SNEHASISH NAYAK	MITU KUMAR BISWAL	
	WA/47/2025	MP		283/2025

121	D-WA/54812/2024 WA/47/2025	SNEHASISH NAYAK MP	MITU KUMAR BISWAL	284/2025
122	D-WA/1190/2025 WA/ /	CHAIRMAN,ODISHA GRAMYA BANK,KHURDA MP	KUNALASH CHANDRA KANUNGO	285/2025
123	D-WA/1190/2025 WA/ /	CHAIRMAN,ODISHA GRAMYA BANK,KHURDA MP	KUNALASH CHANDRA KANUNGO	286/2025
124	D-WA/1190/2025 WA/ /	CHAIRMAN,ODISHA GRAMYA BANK,KHURDA MP	KUNALASH CHANDRA KANUNGO	287/2025
125	D-WA/1152/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	288/2025
126	D-WA/1152/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	289/2025
127	D-WA/1191/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	290/2025
128	D-WA/1191/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	291/2025
129	D-WA/1191/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	292/2025
130	D-WA/55055/2024 WA/48/2025	STATE OF ODISHA MP	PRABIR KUMAR RAY, A.G.A.	293/2025
131	D-WA/55055/2024 WA/48/2025	STATE OF ODISHA MP	PRABIR KUMAR RAY, A.G.A.	294/2025
132	D-WA/1172/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A.	295/2025
133	D-WA/1172/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A.	296/2025
134	D-WA/1172/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A.	297/2025
135	D-WA/54697/2024 WA/50/2025	PRINCIPAL SECRETARY , WATER RESOURCES DEPARTMENT MP	KESWDEP DAS, TARAJIV BHAWAN , BBSR	298/2025
136	D-WA/54697/2024 WA/50/2025	PRINCIPAL SECRETARY , WATER RESOURCES DEPARTMENT MP	KESWDEP DAS, TARAJIV BHAWAN , BBSR	299/2025
137	D-WA/1204/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	300/2025
138	D-WA/1204/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	301/2025
139	D-WA/1204/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	302/2025
140	D-WA/1179/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	303/2025
141	D-WA/1179/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	304/2025
142	D-WA/1179/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	305/2025
143	D-WA/1183/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK, A.G.A.	306/2025
144	D-WA/1183/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK, A.G.A.	307/2025
145	D-WA/1183/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK, A.G.A.	308/2025
146	D-WA/1237/2025 WA/ /	KAILASH CHANDRA MOHANTY MP	ARNAV BEHERA	309/2025
147	D-WA/1235/2025 WA/ /	STATE OF ODISHA MP	AIWARYA DASH,A.S.C	310/2025
148	D-WA/1235/2025 WA/ /	STATE OF ODISHA MP	AIWARYA DASH,A.S.C	311/2025
149	D-WA/1235/2025 WA/ /	STATE OF ODISHA MP	AIWARYA DASH,A.S.C	312/2025
150	D-WA/1236/2025 WA/ /	STATE OF ODISHA MP	DEBARANJAN MOHAPATRA,A.G.A	313/2025
151	D-WA/1236/2025 WA/ /	STATE OF ODISHA MP	DEBARANJAN MOHAPATRA,A.G.A	314/2025
152	D-WA/1241/2025	STATE OF ODISHA	AIWARYA DASH, A.S.C.	

	WA/ /	MP		315/2025
153	D-WA/1241/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	
	WA/ /	MP		316/2025
154	D-WA/1241/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	
	WA/ /	MP		317/2025
155	D-WP(C)/8571/2024	JAYANTI PATHAGARA, GANJAM	NITISH KUMAR MISHRA	
	WP(C)/4504/2024	MP		565/2025
156	D-WP(C)/1162/2025	DILIP ROUT	JYOTIRMOY MOHAPATRA	
	WP(C)/ /	MP		566/2025
157	D-WP(C)/1163/2025	ROYAL SECURITY SERVICE, SRIRAM VIHAR, BANJANG	DA, BANJANG MISHRA	
	WP(C)/ /	MP		567/2025
158	D-WP(C)/1164/2025	SMRITI SAHU	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		568/2025
159	D-WP(C)/1165/2025	DEVAANSH SAHU	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		569/2025
160	D-WP(C)/1166/2025	SMRITI SAHU	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		570/2025
161	D-WP(C)/1167/2025	SMRITI SAHU	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		571/2025
162	D-WP(C)/1168/2025	DEVAANSH SAHU	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		572/2025
163	D-WP(C)/52162/2024	DEBASISH NAYAK		
	WP(C)/31694/2024	MP		573/2025
164	D-WP(C)/1169/2025	M/S. NATIONAL TRADING CO., SAMBALPUR	URIABANI PRASAD MOHANTY	
	WP(C)/1068/2025	MP		574/2025
165	D-WP(C)/988/2025	JUGAL KISHORE SAHOO	PRAKASH KUMAR MISHRA	
	WP(C)/ /	MP		575/2025
166	D-WP(C)/1173/2025	CHINTAMANI PUHAN	PRAMOD KUMAR ROUT	
	WP(C)/ /	MP		576/2025
167	D-WP(C)/1175/2025	DIVINE UNIVERSITY SATSANG COMMON	AMIT KUMAR PHEKANAL	
	WP(C)/1103/2025	MP		577/2025
168	D-WP(C)/1176/2025	SIRIDI ANIL KUMAR DORA	SOMNATH PATNAIK	
	WP(C)/ /	MP		578/2025
169	D-WP(C)/1177/2025	SALIM LASKAR	SANKARACHARYA CHOUDHURY	
	WP(C)/ /	MP		579/2025
170	D-WP(C)/49990/2024	SIBA PRASAD ROUT	NITYANANDA BEHURIA	
	WP(C)/929/2025	MP		580/2025
171	D-WP(C)/52826/2024	LINGARAJ SAHOO	NETRANANDA BISWAL	
	WP(C)/931/2025	MP		581/2025
172	D-WP(C)/43228/2024	SURYANARAYAN KAR	KALI PRASAD MISHRA (Sr. Adv),SRIDHAR RATH	
	WP(C)/25153/2024	MP		582/2025
173	D-WP(C)/53663/2024	SUB COLLECTOR, NAYAGARH CUM-PRESIDENT OF BLOK MAHILA H S SCHOOL, CHANDPUR, NAYAGARH	DEBENDU SETHI MOHANTY	
	WP(C)/923/2025	MP		583/2025
174	D-WP(C)/54183/2024	MITALI MISHRA	SAIBRATA RATH	
	WP(C)/75/2025	MP		584/2025
175	D-WP(C)/54844/2024	ARATI BAG	PRAFULLA KUMAR KAR	
	WP(C)/967/2025	MP		585/2025
176	D-WP(C)/1184/2025	DIBAKAR NATH	AMIT PRASAD BOSE	
	WP(C)/1057/2025	MP		586/2025
177	D-WP(C)/1187/2025	M/S. DWARAKA RESORTS PVT. LTD., BUXAR	SAZAR KUMAR MOHANTY	
	WP(C)/ /	MP		587/2025
178	D-WP(C)/27815/2024	M/S. DHABALESWAR INDUSTRIAL TRAINING CENTRE, BHATMOHAN	DEBENDU SETHI MOHANTY	
	WP(C)/15819/2024	MP		588/2025
179	D-WP(C)/51098/2024	BASANT KUMAR SAHOO	JAYDEEP PAL	
	WP(C)/31028/2024	MP		589/2025
180	D-WP(C)/20724/2024	PRAKASH CHANDRA SAHOO	GOURI MOHAN RATH	
	WP(C)/11709/2024	MP		590/2025
181	D-WP(C)/1192/2025	SUMITRA MAJHI	AJAYA KUMAR NANDA	
	WP(C)/ /	MP		591/2025
182	D-WP(C)/1193/2025	PADMACHARAN SAHU	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		592/2025
183	D-WP(C)/1194/2025	TRIPATHY NAIK	AVIJIT PATNAIK	
	WP(C)/ /	MP		593/2025

184	D-WP(C)/40916/2023 WP(C)/40916/2023	DR. BINATA NAYAK MP	BUDHADEV ROUTRAY	594/2025
185	D-WP(C)/4158/2023 WP(C)/4158/2023	M/S NAYAPALI MEDICAL HALL, BBSR MP	BIBHU PRASAD DAS	595/2025
186	D-WP(C)/1195/2025 WP(C)/ /	TAPASWAINI PATRA MP	SAIBRATA RATH	596/2025
187	D-WP(C)/1198/2025 WP(C)/ /	SARASWATI MAHAKUD MP	SAIBRATA RATH	597/2025
188	D-WP(C)/1199/2025 WP(C)/ /	M/S. TOTALWAY LOGISTICS AND INFRASTRUCTURE PVT. LTD., BBSR MP	TRICKURARAJASHID., BBSR	598/2025
189	D-WP(C)/22392/2023 WP(C)/22392/2023	M/S Z.ENGINEERS AND CONSTRUCTION PVT. LTD., CUTTACK MP		599/2025
190	D-WP(C)/13422/2023 WP(C)/13422/2023	ASHOK KUMAR SAMANTARAY MP		600/2025
191	D-WP(C)/1201/2025 WP(C)/ /	GURUDEV DIP MP	RANJIT SAMAL	601/2025
192	D-WP(C)/1068/2025 WP(C)/ /	BASANTI MOHANTY MP	SUBHRANSU BHUSAN MOHANTY	602/2025
193	D-WP(C)/10658/2021 WP(C)/10658/2021	ACC LTD. MP	SASWAT KUMAR ACHARYA	603/2025
194	D-WP(C)/1206/2025 WP(C)/ /	SEBATI BISHI MP	RANJIT SAMAL	604/2025
195	D-WP(C)/1209/2025 WP(C)/ /	SARJAN DIP MP	RANJIT SAMAL	605/2025
196	D-WP(C)/1216/2025 WP(C)/ /	SHAILESH KUMAR TIWARI MP	KANANBALA ROY CHOUDHURY	606/2025
197	D-WP(C)/51944/2024 WP(C)/31627/2024	M/S PRATISTHA ENGINEERING LIMITED MP	RAMACHANDRA PANIGRAHY	607/2025
198	D-WP(C)/1219/2025 WP(C)/ /	ALOK KUMAR PANIGRAHI MP	PRASANTA KUMAR NANDA	608/2025
199	D-WP(C)/1221/2025 WP(C)/ /	NIHARIKA BISWAL MP	DEBAKANTA MOHANTY	609/2025
200	D-WP(C)/1224/2025 WP(C)/1114/2025	MAHAVEER DRHURY MP	SANJIBANI MISHRA	610/2025
201	D-WP(C)/52723/2024 WP(C)/32136/2024	JAY JAGABANDHU PATRA MP		611/2025
202	D-WP(C)/53665/2024 WP(C)/945/2025	SUB-COLLECTOR, NAYAGARH-CUM-PRESIDENT OF G.O. OF MAHILA HIGHER SECONDARY SCHOOL, MP	DEBENDRA NARAYAN PATTANAİK	612/2025
203	D-WP(C)/53792/2024 WP(C)/1004/2025	MAA BARABHUJA TEMPLE MANAGING TRUST, KUNDARHIMBESR MP	RANJIT SAMAL	613/2025
204	D-WP(C)/53914/2024 WP(C)/1014/2025	DR. BIKASH DAS MP	DR. BINODA KUMAR MISHRA	614/2025
205	D-WP(C)/54293/2024 WP(C)/1016/2025	BANAMALI DHANGADAMAJHI MP	DEBENDRA NARAYAN PATTANAİK	615/2025
206	D-WP(C)/54929/2024 WP(C)/1019/2025	PANCHALI BAGARTY MP	SASWATI MOHAPATRA	616/2025
207	D-WP(C)/50207/2024 WP(C)/30692/2024	ALL ORISSA JUDICIAL TYPIST ASSOCIATION, CUTTACK MP	DEBENDRA NARAYAN PATTANAİK	617/2025
208	D-WP(C)/1229/2025 WP(C)/ /	JAGABANDHU JENA MP	DR. BINODA KUMAR MISHRA	618/2025
209	D-WP(C)/1233/2025 WP(C)/ /	SODI BHIMA RAO MP	PAMI RATH	619/2025
210	D-WP(C)/54212/2024 WP(C)/26/2025	KABITA RANI JENA MP	BHAWANI SANKAR PANIGRAHI	623/2025
211	D-WP(C)/1242/2025 WP(C)/ /	ACHYUTANANDA PRADHAN MP	DURGESH NARAYAN RATH	624/2025
212	D-WP(C)/53527/2024 WP(C)/2/2025	JANAKILATA DASH MP	GHANASHYAM DASH	625/2025
213	D-WP(C)/48605/2024 WP(C)/29138/2024	ABHIRAM SAHOO MP	RAKESH KUMAR SARANGI	626/2025
214	D-WP(C)/54343/2024 WP(C)/68/2025	CHATURBHUJA BARIK MP	MANOJ KUMAR PATI	627/2025
215	D-WP(C)/37120/2024	SANTILATA MOHANTY		

